

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

Jammu, the <sup>24<sup>th</sup></sup> March, 2025

**S.O. 73** .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints below mentioned officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Anantnag.

S. No	Name of the officer	Designation	Place of Posting/ Jurisdiction
1.	Mr. Fayaz Ahmad Bandy	Additional Deputy Commissioner,	District Anantnag
2.	Mr. Alyaz Ahmad Naisroo	Additional Deputy Commissioner,	
3.	Mr. Raeis Ahmad Bhat	Assistant Commissioner (Revenue)	
4.	Mr. Syed Fahim Ahmad Bihaqi	Project Officer (Wage Employment) / ACD)	

The Government further in exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023 appoints the aforesaid Executive Magistrates as Additional District Magistrates within their territorial jurisdiction of District Anantnag


**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW- Powr/18/2022-10

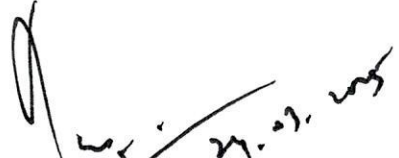
Dated :- <sup>24</sup> -03 - 2025



  
24.3.2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Anantnag. This is with reference to letter No. DCA/Estt/2024-25/5763-98 Dated 19/03/2025 .
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

  
**Additional Secretary to Government**  
**Department of Law, Justice and P.A**

